The West Bengal Cement Control (Repealing) Act, 2022

Act No. 6 of 2022
PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 485-L.—20th May, 2022.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act VI of 2022

THE WEST BENGAL CEMENT CONTROL (REPEALING) ACT, 2022.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 20th May, 2022.]

An Act to repeal the West Bengal Cement Control Act, 1948.

WHEREAS it is expedient to repeal the West Bengal Cement Control Act, 1948;

It is hereby enacted in the Seventy-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the West Bengal Cement Control (Repealing) Act, 2022.
The West Bengal Cement Control (Repealing) Act, 2022.

(Section 2.)

(2) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

2. The West Bengal Cement Control Act, 1948, is hereby repealed.

By order of the Governor,

PARTHA SARATHI SEN,
Secy. to the Govt. of West Bengal,
Law Department.